Annexure – I

Dharitrimaa Urja Private Limited Under Liquidation

Date of Order: 27.08.2024 (received on 03.09.2024)

List of Creditors : 23.11.2024

S.No.	Name of Creditor	Details of Claims				Details of Claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of Claims Under verification	Remarks, if any
		Date of reciept	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in					
1	Central Bank of India	25.09.2024	1674202577	1674202577	Unsecured	NA	NA	NA	31.88%	NA	NA	NA	NA	
2	State Bank of India	24.09.2024	897785672.9	897785672.9	Unsecured	NA	NA	NA	17.10%	NA	NA	NA	NA	
3	Union Bank of India	18.09.2024	283967374	283967374	Unsecured	NA	NA	NA	5.41%	NA	NA	NA	NA	
4	Bank of India	22.11.2024	1421718176	1212778629	Unsecured	NA	NA	NA	23.10%	NA	NA	20,89,39,546.86	NA	Claim received after the due date i.e. 26.09.2024 of submitting the claim . So, we have admitted your CIRP admission claim.
5	Bank of Baroda	NA	1182351278	1182351278	Unsecured	NA	NA	NA	22.52%	NA	NA	NA	NA	Claim not submitted by the creditor, So, we have admitted your CIRP admission claim.
		TOTAL	**5460025077**	**5251085530**										